

ITEM NO.2

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1086/2021

JITENDRA SINGH

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

([list only I.A.No. 69030 of 2022 (Application for bail) in criminal appeal No. 1086 of 2021 vide court's order dated 20.5.2022.

IA No. 69030/2022 - GRANT OF BAIL)

Date : 30-08-2022 These matters were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Appellant(s) Mr. Vishwajit Singh, Sr. Adv.
Ms. Veera Kaul Singh, AOR
Ms. Ridhima Singh, Adv.
Mr. Pankaj Singh, Adv.
Mr. Vignesh Singh, Adv.

For Respondent(s) Mrs. Pragya Baghel, AOR

Mr. Anuvrat Sharma, AOR
Mr. Ajay Kumar Prajapati, Adv.
Mr. Rachana Chakrawarti, Adv.
Ms. Alka Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 08.09.2022.

(MANISH ISSRANI)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)